

दिल्ली विधान सभा सचिवालय Delhi Legislative Assembly Secretariat

No.: F.No.19 (61)/2019-20/LAS/IT/PF-I/ Q 4 12

Date 04/03/2022

CORRIGENDUM

It is hereby notified for all Concerned that the Tender Id. 2021_DLGSA_212490_1 dated 10-12-2021 published on Delhi Government eProcurement portal https://govtprocurement.delhi.gov.in/nicgep/app for Supply, Customize, Implementation and Support of Legislative Assembly Automation Project for Delhi Legislative Assembly is hereby amended as follows:

a) The scheduled forthcoming dates are rescheduled as given below:

REFERENCE	SCHEDULED DATES	RESCHEDULED DATES
Last date of downloading the RFP	08-03-2022 up to 04:00 PM	14-03-2022 up to 04:00 PM
Bid Submission End Date and time	08-03-2022 up to 04:00 PM	14-03-2022 up to 04:00 PM
Date and time of opening of Bids	09-03-2022 at 03:00 PM in MLA Lounge-I.	15-03-2022 at 03:00 PM in MLA Lounge-I.
	(Maximum two persons are allowed from a Bidder)	(Maximum two persons are allowed from a Bidder)

b) This corrigendum will be the part of tender notice in supersession of earlier corrigendum.

This issues with the prior approval of the Secretary (LA).

(Mukesh C. Sharma) Dy. Secretary / H.O.O.